Annexure – 6
Name of the corporate debtor: Dev R Nil Design Pvt. Ltd.- in liquidation Date of commencement of Liquidation: 11-06-2024; List of stakeholders as on: 10-08-2024
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹) Details of claim received Details of claim admitted Name of creditor Amount of Amount of Amount of Remarks, if any contingent No. any mutual claim claim under Date of Amount of Nature of claim Amount Whether % share in claim dues, that rejected verification Amount Amount covered by receipt claimed claim lien/attachme covered total amount may be setadmitted lien/attachmen off by of claims t pending removed?(yes guarante admitted disposal? 05-04-2022 1650955 1642833 24.94% 8122 1 Panihati Steels Pvt Ltd Operational No No No claim submitted during liquidation, creditor CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations 06-04-2022 1656397 1648325 2 Nartaj Enclave Pvt Ltd 25.03% 8072 No claim submitted during liquidation, Operational No No creditor CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations 07-04-2022 1654538 3 Shiv Lalit Barter Pvt Ltd 1646466 Operational No No 25.00% 8072 No claim submitted during liquidation, creditor CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations 4 Daulat Sales Agencies Pvt 08-04-2022 1656585 1648513 Operational No No 25.03% 8072 No claim submitted during liquidation, CIRP claim taken as per provisio to Reg creditor 30 of Liquidation Regulations 5 Mrs. Jaishree Bajoria 09-04-2022 4014616 1725777 No 26.20% 2288839 No claim submitted during liquidation, Operational No creditor CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations, Rs. 5,00,000/- paid as Security Deposit under Deed of Lease if has been adjusted by the OC, then the claim will reduce by this amount. 1,06,33,091 83,11,914 - 100.00% 23,21,177 Total